

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCHO.A.NO.261/2007Thursday this the 13th day of September, 2007CORAM

HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

Hariom Meena,
aged 27 years, S/o Devlal Meena,
Assistant Loco Pilot (Electrical)
Erode, Southern Railways,
Palakkad Division,
residing at Railway Quarters,
Erode, ...Applicant

(By Advocate Mr. P.V.Mohanam)

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- 1 The General Manager,
Southern Railway, Chennai.
- 2 The General Manager,
Western Railway,
Church Gate, Mumbai.
- 3 Sathiyanandan K., aged 26 years
S/o Krishnan Kutty
Assistant Loco Pilot (Electrical)
Vasai Road, Mumbai Division,
Western Railway.Respondents

(By Advocate Mr. Thomas Mathew Nellimootil)

This application having been finally heard on 13.9.2007, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

Applicant is seeking a direction to implement the Annexure A2 sanction of the second respondent, namely, the General Manager, Western Railway for mutual transfer of the applicant with the third

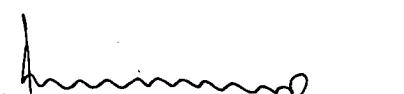
respondent, namely, Shri Sathiyanandan K. The applicant is a Scheduled Tribe employee belonging to the State of Rajasthan and the 3rd respondent is a resident of Kerala belonging to the OBC Community.

2 This Tribunal had earlier dealt with similar issues in OA 612/2005 and OA 166/2007. Since the policy involved in the matter is under re-consideration of the Railway Board in consultation with the Department of Personnel & Training, Government of India, pursuant to the observations made by the Hon'ble High Court of Kerala in its judgment dated 7.6.05 in OP No. 2159/02, the respondents were directed to consider the cases of those applicants as soon as the policy decision is arrived at.

3 In view of the above position, the General Manager, Southern Railway (Respondent No.1) is directed to consider the case of the applicant also along with the cases of the applicants in OA 612/2005 and OA 166/2007.

4 This OA is disposed of with the aforesaid direction with no order as to costs.

Dated this the 13th day of September, 2007


GEORGE PARACKEN
JUDICIAL MEMBER

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